

THE HIGH COURT OF KERALA

C5 - 9306/2018

Kochi - 682 031  
Dated -01/02/2018

OFFICIAL MEMORANDUM

Sub: Filling up the post of Office Attendant in the Kerala Administrative Tribunal, Principal Bench, Thiruvananthapuram - Applications called for - Regarding

Ref: Letter No.164/2018/KAT/Admn(A) dated 17.01.2018 received from the Registrar, Kerala Administrative Tribunal, Thiruvananthapuram.

Copy of the reference cited is forwarded herewith to the undermentioned officers and they are directed to obtain and forward applications for deputation from willing and eligible candidates working in their respective jurisdiction, subject to the following conditions.

1. Applicants working in the same district will not be considered except under exceptional circumstances.
2. Detailed grounds for applying for deputation should be incorporated with proof in support, if any, in all applications.
3. The period of all deputations in the service of the applicant with the corresponding bodies therein should be furnished.
4. Those who were already on deputation for 5 or more years (excluding KELSAs) need not apply unless there are exceptional grounds.
5. The District Judge/ Chief Judicial Magistrate should furnish considered views taking into account whether the work of the court will be affected in the event of the deputation, how the resultant vacancy could be filled up and whether PSC ranked list is available in the case of direct recruitment.

The applications along with Biodata and Statement under Rule 144, Part 1, KSR should be forwarded so as to reach this office on or before 20.02.2018

( By Order)

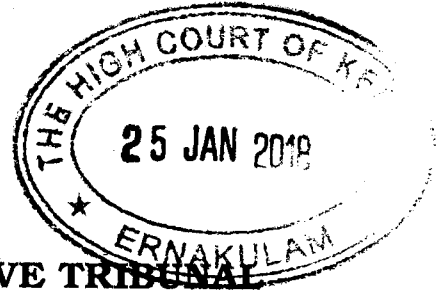


Sureshkumar D  
Assistant Registrar

To

All District Judges .  
All Chief Judicial Magistrates  
The IT Section , High Court ( for publishing in High Court website)  
The File.

09316



**KERALA ADMINISTRATIVE TRIBUNAL**

2018-113

No.164/2018/KAT/Admn(A)

Vanchiyoor, Thiruvananthapuram

Dated : 17/01/2018

From

The Registrar

The Registrar (Subordinate Judiciary)  
Hon'ble High Court of Kerala  
Ernakulam.

Sir,

Sub:- KAT - Notification on appointment of Office Attendants on deputation - reg.

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I may inform that there are 2 vacancies of Office Attendants in the Principal Bench, Kerala Administrative Tribunal, Thiruvananthapuram. These vacancies are to be filled up through appointment on deputation basis for a period of one year from among the staff members of Subordinate Judiciary.

In this circumstance, I humbly request you to forward a panel of Office Attendants from Subordinate Judiciary to be considered for appointment as Office Attendant on deputation in the Kerala Administrative Tribunal, Thiruvananthapuram along with the No Objection Certificate.

Yours faithfully,

Registrar